NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P. No.11/(MAH)/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES:

Ravindra Joshi

V/s.

Archivista Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ABHAY WADHWA

ADV.

110 PRACHZ

FOR

WAZALWAR

PETZTZONEK

Djay M.

PCS to

ORDER

Arta 1.0.F. No. 11/58,59/NELT/MB/MAH/2016

1. The Learned Representatives of both the sides are present.

- However, the Learned counsel of the Petitioner is not prepared to argue this Matter and seeking adjournment.
- From the side of the Respondent it is informed that the pleadings are complete.
- The Reply of the Respondent has been served upon the Petitioner.
- Under the circumstances last chance granted to the Petitioner, otherwise, the matter shall be proceeded on merits. Adjourned to 23.11.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) Sd/-

M.K. Shrawat Member (Judicial)

06.11.2017

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